

ANNEXURE - C

FORMAT OF AFFIDAVIT OF EXPENDITURE

I _____, son of / wife of _____, aged about _____ years, resident of _____, do hereby solemnly affirm and declare as under:

S. No.	Monthly expenditure	Amount (in Rs.)	
1.	Housing	Monthly rent	
		Mortgage payment(s)	
		Repairs & Maintenance	
		Property tax	
2.	Household expenditure	Groceries/Food/Personal care/clothing	
		Water	
		Electricity	
		Gas	
		Telephone	
		TV Cable/Set-top Box charges & Internet services	
		Maintenance, replacement and repair of household items, appliances and kitchenware items.	
		Telephone	
		Domestic full time/part time servant(s) and their wages	
		Others (specify)	
		3.	Transport
(a) Driver(s)			

		(b) Fuel	
		(c) Repair/Maintenance	
		(d) Insurance	
		(e) Loan repayment	
		(ii) Public Transport	
		(a) Bus	
		(b) Taxi	
		(c) Metro	
		(d) Auto	
4.	Expenditure on Children		
5.	Medical expenditure	Doctor	
		Medication	
		Hospital	
		Other medical expenditure	
		Others (specify)	
6.	Insurance	Life	
		Annuity	
		Householders	
7.	Entertainment and recreation	Club	
		Health Club	
		Gym	
8.	Holiday and vacations		
9.	Gifts		
10.	Pocket money/allowance		
11.	Legal/litigation expenses including expenses		

	incurred in this litigation		
12.	Discharge of Liabilities	Credit card(s) payment	
		Hire purchase/lease	
		(i) Repayment of Loans	
		(a) House loan	
		(b) Car loan	
		(c) Personal loan	
		(d) Business loan	
		(e) Any other loan	
		(ii) Name of the lenders	
		(iii) Mode of repayment	
		(iv) Installment amount	
		(v) Other liabilities	
13.	Expenditure ordinarily incurred on family functions including birthday of the children		
14.	Expenditure ordinarily incurred on festivals		
15.	Expenditure on marriage of family members		
16.	Miscellaneous	Newspapers, magazines, books	
		Religious contributions/ Charities	
		Others (specify)	
17.	Other expenditure (not specified above)		
TOTAL MONTHLY EXPENDITURE			

DOCUMENTS RELATING TO EXPENDITURE

S. No.	Document	Description of Document
1.	<ul style="list-style-type: none">(i) Documents relating to the expenditure on education of children including tuition fees(ii) Rent and maintenance receipts(iii) Electricity, water, security and gas bills(iv) Documents relating to the salary paid to the employees including servant(s)(v) Documents relating to expenditure on conveyance(vi) Debit and Credit Card statements(vii) Frequent Flier's Card statements(viii) Mobile and landline phone bills(ix) Internet and TV cable/ Set -Top Box bills(x) Documents relating to the re-payment of the loans(xi) Receipts of premium of insurance policies(xii) Receipts of payments in respect of mutual funds(xiii) Documents relating to payment of interest on bank and other loans(xiv) Documents relating to the payment of taxes, including Income Tax and Property Tax	
2.	Other relevant documents relating to Expenditure	

Declaration:

1. I declare that I have made accurate, true and complete disclosure of my expenditure from all sources. I further declare that I have no expenditure other than set out in this affidavit.
2. I undertake to inform this Court immediately upon any material change in my expenditure or any other information disclosed in this affidavit.
3. I hereby declare that the contents of this affidavit have been duly explained to me and have been understood by me.
4. The copies of the documents filed with the affidavit are the true copies of the originals and I have self attested the copies after comparing them with their originals.
5. I understand that any false statement and misrepresentation in this affidavit may constitute an offence under Section 199 read with Sections 191 and 193 of the Indian Penal Code punishable with imprisonment upto seven years and fine, and Section 209 of the Indian Penal Code punishable with imprisonment upto two years and fine. I have read and understood Sections 191, 193 199 and 209 of the Indian Penal Code.

DEPONENT

Verification:

Verified at _____ on this ____ day of _____ that the contents of the above affidavit relating to my expenditure are true to my knowledge, no part of it is false and nothing material has been concealed therefrom.

DEPONENT